

Shri Jaideep Govind, IAS

Secretary General, NHRC

Shri Jaideep Govind belongs to Indian Administrative Service of the 1984 batch of the Madhya Pradesh Cadre. He joined National Human Rights Commission as Secretary General on 14.1.2019. He was posted as Special Secretary and Financial Adviser in the Ministries of Rural Development, Panchayati Raj, Drinking Water & Sanitation and Department of Land Resources that include flagship schemes such as, MGNREGA, Pradhan Mantri Awaas Yojana-Gramin, Pradhan Mantri Gram Sadak Yojana, Rashtriya Gram Swaraj Abhiyan, NRDWP, Swachh Bharat Mission, Digital India Land Records Modernisation Programme etc. He has held various important posts in the Government of India, such as, Additional Secretary in Ministry of Home Affairs and looked after critical areas of Left Wing Extremism, Police Modernisation and procurement for CAPF etc. Shri Govind was looking after the Centre-State Division and Human Rights Division in the Home Ministry. He addressed the U.N. Forum in New York on human trafficking and attended the important meeting of trafficking of women and children in Bangkok. He has also served in the Ministry of Commerce & Industry, Department of J&K Affairs, Ministry of Tribal Affairs in Government of India. He worked in Madhya Pradesh as Division Commissioner, Ujjain for 3 years, Commissioner (Tribal), Madhya Pradesh and Principal Secretary, Technical and Higher Education etc. As Chief Electoral Officer, Madhya Pradesh he won Special Award in 2014 for best CEO in the country for conduct of Lok Sabha Elections and also received Best State Award in 2013, for conduct of Assembly Elections. He also won the Prime Minister's award for Excellence for Civil Servants in 2010 as part of the team for effective implementation of the Forest Rights Act when he was Tribal Commissioner in Madhya Pradesh.

CURRICULUM VITAE

1. *Name* : *Shri Prabhat Singh, IPS*
2. *Date of Birth* : *04 April 1960*
3. *Place of Birth* : *Patna, Bihar, India*
4. *Education Qualification:* *M.A. (Economics) from Delhi School of Economics*
B.A. in Economics from Delhi University
5. *Experience:*
 - 1) *Served as Lecturer in Economics Department of Hansraj College, Delhi University*
 - 2) *Worked as Probationary Officer in State Bank of Bikaner & Jaipur*
 - 3) *Worked and trained as Probationer in Indian Economic Service*
 - 4) *Served in Indian Police Service for the last 34 years*
6. *Positions Held:*
 - 1) *Assistant Commissioner of Police, Subzi Mandi in North District of Delhi*
 - 2) *Superintendent of Police, Chhimtuipui District, Mizoram*
 - 3) *Secretary to Governor, Mizoram*
 - 4) *Additional Deputy Commissioner of Police in South District of Delhi Police*
 - 5) *Deputy Commissioner of Police, North West District, Delhi Police*

- 6) *Assistant Director, Ministry of Home Affairs, Government of India, New Delhi*
- 7) *Private Secretary to Minister of State for External Affairs, Government of India*
- 8) *Served in Cabinet Secretariat of Government of India from 2000 to 2017*
- 9) *Additional Director General, Border Security Force, Government of India*
- 10) *Special Director General, Central Reserve Police Force, Government of India*
- 11) *Director General (Investigation), National Human Rights Commission of India*

Prabhat Singh has worked in various capacities for a long period in the police departments of States and the Centre. He has acquired a deep knowledge of investigation of all varieties of criminal offences including those where the police officers and officers of other security forces including military and para-military forces are suspected to have violated human rights of citizens. He has shown a remarkable commitment to human rights of individuals throughout his career.

BIO DATA

Mr. Prabhat Singh, IPS (AGMUT:85) (MA{Economics}), joined the National Human Rights Commission as the Director General (Investigation) on 23rd January 2019. Born on 04 April 1960, Mr. Prabhat Singh has served in Government of India for the last 34 years and has occupied senior positions in different areas of intelligence, investigation and maintenance of law and order. He has served in various important positions in the Government including our Missions abroad.

BIO DATA

Name: SURAJIT DEY

Father' Name: Sri Ramaprasad De, Principal District & Sessions Judge (Retd.)

Date of Birth: 04.12.1970

Educational Qualification : B.Sc (Hons)
LL.M (First Class)
Post Graduate Diploma in Company Law & Management (ILI, New Delhi)
Certificate Course in Cyber Law

Working Experience: 1999 batch Judicial Officer of West Bengal Judicial Service, Appointed as Additional District & Sessions Judge Fast Track Court in the year 2011, Promoted to the cadre of District Judge in the year 2013 Worked in various capacities as Judicial Officer including Registrar of Supreme Court of India from 29.11.2014 to 08.12.2015. Assumed charge as Registrar (Law), NHRC on 30.10.2017.

Mr. Dilip Kumar, an Indian Administrative Service Officer (Punjab:1995 Cadre), has joined the National Human Rights Commission as Joint Secretary on 16th May, 2018. The officer has completed his B.Sc.(Hons) and LL.B .

Before joining the Commission he has served in the Ministry of External Affairs and Ministry of Home Affairs as Joint Secretary, Centre States & Internal Security-I and represented the Government of India abroad in various Trainings, Seminars and Conferences across the globe.

In NHRC he is looking after the matters relating to Establishment, Accounts, Training, Research and Computerization.

BIO-DATA

Chhaya Sharma is an IPS officer belonging to the AGMUT cadre. She has a degree of BA (Honors) in Economics from Daulat Ram College, Delhi University and is a topper of her batch in college. She is presently posted with NHRC heading the Investigation Division. She is married to Shri Vivek Kishore, IPS and she has one daughter studying in 11th Standard. Having joined the Indian Police Service in 1999, Chhaya Sharma has done various postings as an IPS officer across the length and breadth of the country during her 18 years of service and they are:

- Deputy Inspector General at NHRC
- DIG (CID) Mizoram Police (2013 to 2015)
- DCP South District, Delhi (2011 to 2013)
- DCP Outer District, Delhi (2010-2011)
- Additional DCP, South District, Delhi Police (2008-2010)
- SSP (Law & Order) of Pondicherry Police (2006-2008)
- SSP (Crime and Intelligence) of Pondicherry Police (2005-2006)
- Additional DCP Central District, Delhi Police (2004-2005)
- DCP Departmental Enquiry Cell, Delhi Police (2003-2004)
- Commandant, India Reserve Battalion, Namsangmukh, Tirap District, Arunachal Pradesh Police (2002-2003)
- ASP Along, West Siang District, Arunachal Pradesh Police (2001- 2002)
- District Training at Central District, Delhi Police (2000-2001)

Major Achievements

- **Due to her leadership and team building capabilities many gangs of criminals, anti-social elements and dreaded criminals operating in Delhi and NCR were proactively nabbed** which led to effective detection of crime and improved perception of public about basic policing by ensuring effective media management. She has also received commendation from the Double Bench of High Court of Delhi for rescue of minor girls from brothels of GB road while she was just a probationer heading the PS Kamla Market in 2001.
- **She has personally handled investigation of sensational cases** such as Rs.5.25 Cr Bank heist, case of 'The Battered Baby-Falak, many blind cases of murder and robbery, and two cases of rape of foreign ladies as DCP South, busted more than 30 big organized gangs of snatchers and robbers in outer district, nabbing of the notorious blademan of mongolpuri, bomb blast case on rail track in Pondicherry, PNL Nidhi case, RTO scam, etc. All these cases were worked out due to instant raids by teams working under her and were credited with sensitive and timely response due to her leadership.
- Under her leadership, guidance and motivation of all **important law and order arrangements** including religious functions of all communities, dharnas, processions, strikes, major demolition and encroachment removal drives were successfully conducted. Besides, all major incidents were handled efficaciously in a professional manner so that communal harmony was maintained and no untoward incident took place.

- Her initiative to set up a modern South Campus Police Post facilitated **seamless interaction with students, college proctors and wardens of hostels** was much appreciated and led to better coordination with student community and hence lowering of cases against students and women in particular.
- With focus on **security of senior citizens**, she organized two major functions attended by 800 senior citizens to increase liaison and accessibility with this vulnerable group in south district. While in central district, she started a program called 'Abhas' and involved school children to visit senior citizens, arranged health camps and servant verification camps and facilitated a cultural program where school children performed for senior citizens.
- She devised a **self-defense training program for BURQA clad women** as they too suffered from eve teasing and feared stepping out while counseling lectures were arranged by an NGO Swachetan on how to handle stalkers, rapists and eve teasers and understanding criminal behavior.
- She was **Chairman, Central Sexual Harassment Committee, Delhi Police**, and enquired into complaints of harassment by Delhi Police staff.
- While working as Additional DCP South, she depicted her prowess at making fail proof security plans and depicted them on **high quality flash power point presentation**, which **showcased the security measures of entire Delhi Police to Chef De Mission's Meeting, DGs' Conference, CM's Meeting, Security Review Meeting of CWG's Security Council** and various delegations visiting Delhi prior to the Commonwealth Games including Metropolitan Police of London who were preparing for the Olympics in 2012.
- During her last posting as DCP South District, she headed the SIT and handled the Nirbhaya Case with utmost professionalism despite media and public outcry and led it to the conviction stage with death penalty being commuted by the High Court. Her efforts towards meticulous investigation were applauded by the Judicial Court as well as a various agencies enquiring into the matter.

Chhaya Sharma is a dynamic officer who has actively neutralized many gangs of criminals in crime affected districts of Delhi, as well as handled sensitive issues relating to weaker sections of the society with equal aplomb. She is versatile and has received commendation by a Double Bench of the Hon'ble High Court in Delhi for her victim centric approach in cases of trafficking as well as the Special Duty Medals for her services in Arunachal Pradesh and Mizoram. She is also the recipient of the President's Police Medal for Meritorious Service in 2015.